NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12,2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.217/59/HDB/2017
NAME OF THE COMPANY	Vestal Educational Services Pvt Ltd
NAME OF THE PETITIONER(S)	Sandeep Daga
NAME OF THE RESPONDENT(S)	Vestal Educational Services Pvt Ltd & 4 Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIMAL VASEREODY	ADVOCATE	O GARTLEON STARL	Vies

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V.S.(NAPRALAO	DO NOCATE	9948352066	P

Heard Mr.Vimal Vasi Reddy, learned counsel for the Petitioner and Mr.K.V.Siva Prasad, learned counsel for the Respondent.

Post the case on 15.01.2018.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)